## HIGH COURT OF JUDICATURE FOR RAJASTHAN JODHPUR

D.B. Civil Writ Petition No. 1282/2022

Peerane Khan

----Petitioner

Versus

The High Court Of Judicature For Rajasthan, Jodhpur

----Respondent

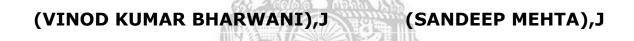
For Petitioner(s) : Mr. Muktesh Maheshwari with Mr. Arpit Samaria through VC For Respondent(s) : -----

## HON'BLE MR. JUSTICE SANDEEP MEHTA HON'BLE MR. JUSTICE VINOD KUMAR BHARWANI

Order

## 07/02/2022

Issue notice of the writ petition as well as stay petition to the respondents. 'Dasti' service is permitted. Rule is made returnable on 17.2.2022.



31-RP/-